

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 114
IA/361(AHM)2021
in
CP(IB)/60(AHM)2019

Order under Section 7 IBC

IN THE MATTER OF:

Bank of India

V/s

Khushbu Vinyl Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..22/06/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENTS:

For the Applicant :Mr. Navin Pahwa, learned senior counsel

For the IRP/RP :

For the Respondent :

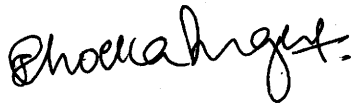
ORDER

Mr. Vinod Agarwal, Liquidator is present.

The reply is filed.

The interim order, if any, will be extended. Though, there is objection from the other side

The matter stands adjourned for hearing on 09.08.2021



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)